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Title: The Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office laid a statement regarding status of implementation of the recommendations contained in the 232nd Report of the Standing Committee on Science and Technology, Environment and Forests on Action Taken by the Government on recommendations contained in the 222nd Report of Committee on Demands for Grants (2012-13), pertaining to the Department of Atomic Energy.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Sir, I beg to lay on the Table a statement on the status of implementation of the recommendations contained in the 232nd Report of the Standing Committee on Science and Technology, Environment and Forests on Action Taken by the Government on the recommendations contained in the 222nd Report of the Committee on Demands for Grants (2012-13), pertaining to the Department of Atomic Energy.

...(Interruptions)

उपाध्यक्ष महोदय : कृपया आप सब बैठ जाइए।

वेद (व्यवधान)